

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/38(KB)2023
IA(COMPANIES.ACT)/75(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MAY 2024

IN THE MATTER OF	TAPASH TALUKDAR VS METRO DYEING & BLEACHING WORKS PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampuria, Adv.] For the Respondents
Ms. Saloni Agarwal, Adv.]

ORDER

1. Ld. Counsel for the Respondent present.
2. At the request of the Ld. Counsel for the respondent the matter is adjourned to **24.05.2024 at 11:45 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**